

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 186 of 2014**

**Dated : 05<sup>th</sup> January, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Financial Technologies (India) Ltd. .... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur, Ms. Apoorva Misra and  
Mr. Vishrov Mukerjee

Counsel for the Respondent (s) : Mr. Dhananjay Baijal and Mr. Nikhil  
Nayyar for Resp. No.1

**ORDER**

The learned counsel for the appellant has completed the arguments.  
Respondent's counsel wants some time to reply to the arguments.

Post the matter for arguments by the respondent and rejoinder submissions, if  
any, on **16<sup>th</sup> January, 2015.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/vt*